

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR

DATE OF COMEMNCEMENT OF CIRP

LIST OF CREDITORS AS ON

SHRIVALLABH PITTIE INDUSTRIES LIMITED

07-Mar-24

13-02-2025

SN	CATEGORY OF CREDITOR	SUMMARY OF CLAIM RECEIVED		SUMMARY OF CLAIMS ADMITTED		AMOUNT OF CONTINGENT CLAIMS	AMOUNT OF CLAIMS NOT ADMITTED	AMOUNT OF CLAIMS UNDER VERIFICATION	ANNEXURE	REMARKS
		NO OF CLAIMS	AMOUNT	CLAIMS	AMOUNT					
1	Secured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00	2	
3	Secured financial creditors (not belonging to any class of creditors)	5	4,11,82,42,601	5	4,04,11,44,647	0.00	7,70,97,954.41	0.00	3	
4	Unsecured financial creditors (not belonging to any class of creditors)	0	0	0	0	0.00	0.00	0.00	4	
5	Operational Creditors (Workmen)	0	0	0	0	0.00	0.00	0.00	5	
6	Operational Creditors (Employees)	31	2,63,06,516	23	32,87,184	0.00	2,30,19,332.03	0.00	6	
7	Operational Creditors (Government Dues)	5	1,18,65,00,191	3	2,21,04,195	0.00	1,14,95,12,381.00	1,48,83,615.00	7	
8	Operational Creditors (other than workmen, employees and Government Dues)	25	61,56,12,733	12	5,48,92,237	0.00	56,07,20,496.42	0.00	8	
9	Other creditors, if any (other than financial creditors and operational creditors)	0	0	0	0	0.00	0.00	0.00	9	
	TOTAL	66	5,94,66,62,041	43	4,12,14,28,263	-	1,81,03,50,164	1,48,83,615		

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07-03-2024

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13-02-2025

SN	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	State Bank of India	18-03-2024	1,07,01,92,951.00	1,03,81,86,289.16	Term loan, covid loan and working capital	1,03,81,86,289.16	1,03,81,86,289.16	NO	25.6904%	0.00	0.00	3,20,06,661.84	0.00	Claim calculation sheets were shared with respective FCs. Only Citizen Coop bank responded by submitting a revised claim and provided additional documents. Their admitted claim has changed accordingly.
2	Canara Bank	16-03-2024	90,26,64,746.00	90,26,64,746.00	Term loan, covid loan and working capital	90,26,64,746.00	90,26,64,746.00	NO	22.3369%	0.00	0.00	0.00	0.00	
3	Bank of Baroda	15-03-2024	1,06,58,72,018.48	1,04,00,71,030.44	Term loan, covid loan and working capital	1,04,00,71,030.44	1,04,00,71,030.44	NO	25.7370%	0.00	0.00	2,58,00,988.04	0.00	
4	Citizen Coop Credit Bank	20-03-2024	42,16,24,881.78	42,11,53,041.08	Working Capital and covid loans	42,11,53,041.08	42,11,53,041.08	NO	10.4216%	0.00	0.00	4,71,840.70	0.00	
5	Bank of Maharashtra	20-03-2024	65,78,88,004.11	63,90,69,540.28	Term loan, covid loan and working capital	63,90,69,540.28	63,90,69,540.28	NO	15.8141%	0.00	0.00	1,88,18,463.83	0.00	
5	TOTAL		4,11,82,42,601.37	4,04,11,44,646.96		4,04,11,44,646.96	4,04,11,44,646.96		100.0000%	0.00	0.00	7,70,97,954.41	0.00	

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07-03-2024
13-02-2025

SN	NAME OF AUTHORISED REPRESENTATIVE IF ANY	NAME OF EMPLOYEE	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
			DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING % IF APPLICABLE					
1	NA	Karan Chheda	29-05-2024	2,77,500	2,40,438.71	Unsecured	No	0%	0.00	0.00	0.00	37,061.29	Relieving letter from SVPIL has submitted
2	NA	Anand Sharma	19-06-2024	4,78,059	1,18,210	Unsecured	No	0%	0.00	0.00	0.00	3,59,849.10	
3	NA	Naveen Kumar Parth	19-06-2024	5,03,117	1,06,988	Unsecured	No	0%	0.00	0.00	0.00	3,96,128.84	
4	NA	Guru Dayal Baretha	20-06-2024	6,56,347	4,32,051.00	Unsecured	No	0%	0.00	0.00	0.00	2,24,296.00	Document Submitted
5	NA	Abhinav Agrawal	22-06-2024	2,42,124	1,12,729.00	Unsecured	No	0%	0.00	0.00	0.00	1,29,395.00	
6	NA	Rahul Singh Hada	22-06-2024	1,12,500	92,338.00	Unsecured	No	0%	0.00	0.00	0.00	20,162.00	
7	NA	Tulsi Ram Kumawat	23-06-2024	1,03,270	67,583.55	Unsecured	No	0%	0.00	0.00	0.00	35,686.45	
8	NA	Ravikant Prajapat	19-06-2024	5,19,722	2,44,443.94	Unsecured	No	0%	0.00	0.00	0.00	2,75,278.06	
9	NA	Bhupender Singh	20-06-2024	99,409	96,251.00	Unsecured	No	0%	0.00	0.00	0.00	3,158.00	
10	NA	Chetan Patidar	21-06-2024	3,53,600	7560.00	Unsecured	No	0%	0.00	0.00	0.00	3,46,040.00	Salary from some other gorup company
11	NA	Yogesh Pushpad	21-06-2024	5,61,842	1,36,410.00	Unsecured	No	0%	0.00	0.00	0.00	4,25,432.00	
12	NA	Srikanta Sahoo	21-06-2024	73,600	21,836.00	Unsecured	No	0%	0.00	0.00	0.00	51,764.00	Document to substatiate claim is not provided. Admitted as per ledger
13	NA	Mahesh Saini	21-06-2024	2,27,500	5,000.00	Unsecured	No	0%	0.00	0.00	0.00	2,22,500.00	As per bank statement made available, salary withdrawn from other group Company & admitted as per books of CD
14	NA	Dr. Sitaram Patidar	21-06-2024	1,64,61,250	0.00	Unsecured	No	0%	0.00	0.00	0.00	1,64,61,250.00	As per bank statement made available, salary withdrawn from other group Company
15	NA	Ganpat Singh Jhala	21-06-2024	1,67,924	43,124.00	Unsecured	No	0%	0.00	0.00	0.00	1,24,800.00	Documents not provided to substantiate any amount outstanding
16	NA	Parvat Singh	22-06-2024	71,087	16,566.00	Unsecured	No	0%	0.00	0.00	0.00	54,521.00	Documents not provided to substantiate any amount outstanding
17	NA	Surendra Singh	22-06-2024	5,84,292	2,81,826.00	Unsecured	No	0%	0.00	0.00	0.00	3,02,466.00	
18	NA	Rajender Prasad	22-06-2024	1,50,028	7,724.00	Unsecured	No	0%	0.00	0.00	0.00	1,42,304.00	As per bank statement made available, salary withdrawn from other group Company. Admitted as per ledger
19	NA	Tarkeshwar Singh	22-06-2024	1,19,541	0.00	Unsecured	No	0%	0.00	0.00	0.00	1,19,541.00	As per documents available it is Pertaining that the employee is of group Company
20	NA	Mohammad Irfan	22-06-2024	2,90,292	12,312.00	Unsecured	No	0%	0.00	0.00	0.00	2,77,980.00	As per bank statement made available, salary withdrawn from other group Company. Admitted as per ledger
21	NA	Pulkit vijay	22-06-2024	9,36,046	2,29,429.71	Unsecured	No	0%	0.00	0.00	0.00	7,06,616.29	
22	NA	Ravi Prakash Dubey	23-06-2024	1,09,707	1,09,707	Unsecured	No	0%	0.00	0.00	0.00	0.00	
23	NA	Kalyan Singh Sisodiya	23-06-2024	3,48,316	0.00	Unsecured	No	0%	0.00	0.00	0.00	3,48,316.00	As per documents available pertaining that the one is ex-employee and all settlement done
24	NA	Tushar Rathor	23-06-2024	48,182	0.00	Unsecured	No	0%	0.00	0.00	0.00	48,182.00	As per documents available it is Pertaining that the employee is of group Company
25	NA	Manoj Kumar Shrivastava	24-06-2024	3,32,480	1,88,167.00	Unsecured	No	0%	0.00	0.00	0.00	1,44,313.00	
26	NA	Bijayananda Mohapatra	24-06-2024	5,00,000	3,760.00	Unsecured	No	0%	0.00	0.00	0.00	4,96,240.00	Documents not provided to substantiate any amount outstanding. Admitted as per ledger
27	NA	Khushraj Singh Chandrawat	24-06-2024	68,134	53,510.00	Unsecured	No	0%	0.00	0.00	0.00	14,624.00	
28	NA	Kailash Chand Sharma	26-06-2024	7,95,000	4,43,438.00	Unsecured	No	0%	0.00	0.00	0.00	3,51,562.00	Documents not provided to substantiate any amount outstanding
29	NA	Sanjay Upadhyay	11-08-2024	3,51,867.00	2,15,781.00	Unsecured	No	0	0.00%	0.00	0.00	1,36,086.00	Salary for the month of July 22 & Gratuity
				2,55,42,736.00	32,87,183.97	0.00	0.00	0.00	0.00	0.00	0.00	2,22,55,552.03	

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SN	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING %					
1	Deputy Commissioner Income Tax	Central Government	15-03-2024	94,67,09,204.00	0.00	Income Tax	No	0.00%	0.00	0.00	0.00	94,67,09,204.00	large number of appeals of CD upheld and of deptt dismissed by ITAT. Reconciliation, if the same pertain to the orders referred to in the claim awaited from deptt as well as CD.
2	Regional Director ESIC	Central Government	27-03-2024	4,66,799.00	4,66,799.00	ESIC dues	No	0.00%	0.00	0.00	0.00	0.00	Claim revised downwards on 8/4/24
3	Commissioner of Customs JNCH	Central Government	09-05-2024	20,28,03,177.00	0.00	EPCG author	No	0.00%	0.00	0.00	0.00	20,28,03,177.00	CD claims that all compliances done and BG reversed. Confirmation awaited from the bank and Customs deptt
4	Jt Commissioner State tax	State Government	19-07-2024	2,06,60,659.00	2,06,60,659.00	State tax , interest and penalty	No	0.00%	0.00	0.00	0.00	0.00	State tax , and interest/ penalty thereon vide pre CIRP orders
5	EPFO - Regional office Rajasthan	State Government	26-07-2024	1,58,60,352.00	9,76,737.00	EPFO Author	No	0.00%	0.00	0.00	1,48,83,615.00		Claimed amt revised as revised form B has been received & clarification of the amount claimed have been sought
				1,18,65,00,191.00	2,21,04,195.00	0.00		0.00	0.00	0.00	1,48,83,615.00	1,14,95,12,381.00	

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		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	Ridhi Roadlines	04-06-2024	23,03,563.00	14,61,727.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	8,41,836.00	0.00	Interest not allowed & many bills are not verified and account for in CD books
2	Shaifali Roadlines	04-06-2024	14,42,566.00	10,95,850.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	3,46,716.00	0.00	Interest not allowed & 2 receipts are not recorded
3	Sameer Transport Company	24-06-2024	33,06,756.00	33,06,756.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	
4	New National Transport Company	24-06-2024	4,21,868.00	4,21,868.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	
5	Saqib Transport Company	24-06-2024	2,78,957.00	2,78,957.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	
6	Radha Krishna Transport corporation	23-06-2024	12,77,868.00	12,53,352.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	24,516.00	0.00	Amount Admitted as per books of CD
7	Citizen Transport Company	23-06-2024	11,00,600.00	0.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	11,00,600.00	0.00	Clarifications have been sought
8	Rajasthan State Industrial Development & Investment Corporation Limited	28-06-2024	3,64,06,016.00	3,11,62,680.00	Land and water	0.00	0.00	No	0.00%	0.00	0.00	52,43,336.00	0.00	Claim filed till 28-06-2024 and admitted till ICD
9	Pawan Roadways	08-07-2024	7,51,083.00	4,25,117.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	3,25,966.00	0.00	Interest not allowed & Clarifications have been sought
10	Rays Power Experts Pvt. Ltd.	26-08-2024	96,18,622.00	92,34,277.58	Contractor	0.00	0.00	No	0.00%	0.00	0.00	3,84,344.42	0.00	Amount Admitted as per order attached & Int Thereon
11	P.Conitex	14-09-2024	48,37,766.00	34,99,692.00	Supplier	0.00	0.00	No	0.00%	0.00	0.00	13,38,074.00	0.00	Amount Admitted as per order attached & no Interest thereon will be provided

12	N K Texcone	12-09-2024	15,59,069.00	12,76,583.00	Supplier	0.00	0.00	No	0.00%	0.00	0.00	2,82,486.00	0.00	Amount Admitted as per books of CD
13	Dheeraj Dharampal Singh	15-09-2024	14,79,980.00	11,27,870.00	Contractor	0.00	0.00	No	0.00%	0.00	0.00	3,52,110.00	0.00	Amount Admitted as per books of CD
14	Bharat Suppliers & Construction Company	28-09-2024	3,75,853.00	3,47,507.00	Suppliers	0.00	0.00	No	0.00%	0.00	0.00	28,346.00	0.00	Amount Admitted as per books of CD
			6,51,60,567.00	5,48,92,236.58	0.00	0.00	0.00			0.00	0.00	1,02,68,330.42	0.00	

13-02-2025

Category	No of claims	Claim amount submitted (Rs.)	Admitted claim Value (Rs.)	claim under verification
Class of Operational creditors (a)				
Acceptable	8	23,30,72,218	17,20,27,378	6,10,44,840
Non-Acceptable	3	31,73,79,948	0	31,73,79,948
Sub-Total	11	55,04,52,166	17,20,27,378	37,84,24,788
Class of Employee (b)				
Acceptable	1	1,60,000	1,60,000	0
Non-Acceptable	1	6,03,780	0	6,03,780
Sub-Total	2	7,63,780	1,60,000	6,03,780
Total (a+b)	13	55,12,15,946	17,21,87,378	37,90,28,568

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		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY						VOTING %
1	Unikot Impex	27-08-2024	12,05,623.00	0.00	Supplier	0.00	0.00	No	0.00%	0.00	0.00	0.00	12,05,623.00	Clarifications have been sought
2	Sun Gold	03-09-2024	1,72,19,410.00	0.00	Supplier	0.00	0.00	No	0.00%	0.00	0.00	0.00	1,72,19,410.00	Clarifications have been sought
3	Subahu Industrial Solutions Pvt. Ltd.	07-09-2024	29,89,54,915.00	0.00		0.00	0.00	No	0.00%	0.00	0.00	0.00	29,89,54,915.00	Clarifications have been sought
			31,73,79,948.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	31,73,79,948.00	

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		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY						VOTING %
1	Om Prakash-Travels	08-11-2024	3,24,638.00	3,24,638.00	Suppliers	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	Amount Admitted as per books of CD
2	Israil Mansoori -Travels	08-11-2024	8,83,567.00	8,83,567.00	Suppliers	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	Amount Admitted as per books of CD
3	Rajesh Kumar Dangli	08-12-2024	3,28,423.00	3,07,179.00	Contractor	0.00	0.00	No	0.00%	0.00	0.00	0.00	21,244.00	Amount Admitted as per books of CD
4	SardarSingh Sondhiya Tour & Travels	16-12-2024	3,80,395.00	3,80,395.00	Contractor	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	Amount Admitted as per books of CD
5	Nitin Traders	27-01-2025	1,03,90,000.00	60,17,912.00	Suppliers	0.00	0.00	No	0.00%	0.00	0.00	0.00	43,72,088.00	Amount Admitted as per books of CD
6	Central India Transport Co.	15-01-2025	41,25,470.00	2,76,300.00	Contractor	0.00	0.00	No	0.00%	0.00	0.00	0.00	38,49,170.00	Amount Admitted as per books of CD
7	Silver Tex Industries	04-02-2025	6,24,033.00	6,24,033.00	Contractor	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	Amount Admitted as per books of CD
8	Mahaveer Ginning and Pressing	03-09-2024	21,60,15,692.00	16,32,13,354	Supplier	0.00	0.00	No	0.00%	0.00	0.00	0.00	5,28,02,338.15	Amount Admitted as per books of CD. As per IBBI regulation no interest is allowed until there is an prior agreement between the parties
			23,30,72,218.00	17,20,27,377.85	#REF!	#REF!	#REF!	#REF!	#REF!	#REF!	#REF!	#REF!	6,10,44,840.15	

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			DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	RELATED PARTY						VOTING % IF APPLICABLE
1	NA	Jagdeep Singh	08-11-2024	1,60,000.00	1,60,000.00	Unsecured	No	0	0.00%	0.00	0.00	0.00	Salary for the month till may 23
2	NA	Satyender Kumar Dubey	13-11-2024	6,03,780.00	-	Unsecured	No	0	0.00%	0.00	0.00	6,03,780.00	Documents not provided to substantiate any amount outstanding